

SOME HON. MEMBERS : Tomorrow.

SHRIMATI SHEILA DIKSHIT : I would like to tell the hon. Members that two hours were allotted for this debate and we have already taken over 5 hours. The Speaker in BAC had said that unless we restrict five to ten minutes per speaker, we will not be able to finish the business. Tomorrow the hon. Minister will give the reply.

SARI UTTAM RATHOD : Is it not a fact that this is the severest drought ? So more time should be given for discussing this drought.

SHRIMATI SHEILA DIKSHIT : In the last session we had a discussions on this subject for almost 12 hours. But it is upto the House to take any decision.

SHRI PIYUS TIRAKY : To tell at 6 o'clock that the House should be extended by half-an-hour is not fair. We are not prepare for that.

SHRIMATI SHEILA DIKSHIT : I have gone on the assumption that we will be able to finish the debate today itself. I could not visualise at 4.30 that this would be the situation. Anyhow, it is upto the House to decide. If you donot want to sit today, then tomorrow you will have to forego the lunch hour.

DR. G.S. DHILLON : I have a problem. There was a marathon debate in Rajya Sabha on this subject for 4 days and then it was started here and now you are extending it for tomorrow. I had to cancel three programmes. I thought I would be free at the earliest. Now you are asking to extend it tomorrow also. I hope, this will be the final extension. If you are made to listen for hours together, then you will realise my position. Kindly finish it tomorrow itself.

SHRI S. JAIPAL REDDY : But you had the experience of listening as you were the Speaker.

SHRIMATI SHEILA DIKSHIT : You will have to skip over Lunch Hour tomorrow.

SHRI V. TULSIRAM : The difficulty is that the Deputy Speaker is also not ready.

MR. DEPUTY SPEAKER : I am ready to sit even up to ten O'clock. No problem...

(Interruptions)

MR. DEPUTY SPEAKER : If the House of wants, I am ready to sit even up to mid night.

SHRIMATI SHEILA DIKSHIT : Then Sir, we do agree that the hon. Minister will reply to the debate at two p.m. tomorrow.

MR. DEPUTY SPEAKER : All right. But before that everything has to be over. Then no demand should be made afterwards that this is a very serious matter and you want to discuss it further. Whatever is decided now, we have to stick to that tomorrow.

SHRIMATI SHEILA DIKSHIT : By 12.30 p.m. we shall finish off matters under rule 377, depending on the Zero Hour. By 12.30 p.m., we shall start the debate again, Sir. It will be the first item on the agenda tomorrow after the Question Hour and after matters under rule 377.

18.10 hrs.

BUSINESS ADVISORY COMMITTEE

Forty-fifth Report

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SARIMHTI SHEILA DIKSHIT): Sir, I beg to present the Forty-fifth Report of Business Advisory Committee.

MR. DEPUTY SPEAKER : The House now stands adjourned to reassemble tomorrow at 11 A.M.

18.11 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, December 2, 1987/Agrahayana 11, 1909 (Saka).